

- (c) Review by Government on the working of the above University.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (x) (a) and (b) above.

[Placed in Library. *See* No. L.T. 85/16/14]

- (xi) (a) Annual Report and Accounts of the South Zone Cultural Centre (SZCC), Thanjavur, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Cultural Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xi) (a) above.

[Placed in Library. *See* No. L.T. 82/12/14]

- (xii) (a) Annual Report and Accounts of the National Museum Institute of History of Art, Conservation and Museology, New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Museum Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xii) (a) above.

[Placed in Library. *See* No. L.T. 81/16/14]

(MR. DEPUTY CHAIRMAN in the Chair)

I. Notification of the Ministry of Home Affairs

II. Report (2011-12) of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): Sir, I lay on the Table :-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (3) of Section 156 of the Indo-Tibetan Border Police Force Act, 1992:—

- (1) G.S.R. 94 (E), dated the 18th February, 2014, publishing the Indo-Tibetan Border Police Force, General Duty Cadre (Group 'A' Posts) Recruitment (Amendment) Rules, 2014.
- (2) G.S.R. 209 (E), dated the 25th March, 2014, publishing the Indo - Tibetan Border Police Force, Combatant Accounts Cadre, Group 'A' and Group 'B' Posts Recruitment (Amendment) Rules, 2014.

[Placed in Library. *See* No. L.T. 97/16/14]

- (3) G.S.R. 359 (E), dated the 27th May, 2014, publishing the Indo - Tibetan Border Police Force, Animal Transport Cadre (Non-gazetted) Recruitment (Amendment) Rules, 2014.

[Placed in Library. See No. L.T. 95/16/14]

II. A copy (in English and Hindi) of the Forty-third Annual Assessment Report of the Department of Official Language, Ministry of Home Affairs, for the year 2011-12, regarding Programme for accelerating the spread and development of Hindi and its progressive use for the various official purposes of the Union and its implementation.

[Placed in Library. See No. L.T. 21/16/14]

MESSAGES FROM LOK SABHA

I. The Appropriation (Railways) No. 2 Bill, 2014

II. The Appropriation (Railways) No. 3 Bill, 2014

SECRETARY-GENERAL : Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

(I)

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Appropriation (Railways) No. 2 Bill, 2014, as passed by Lok Sabha at its sitting held on the 15th July, 2014.

1. The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

(II)

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Appropriation (Railways) No. 3 Bill, 2014, as passed by Lok Sabha at its sitting held on the 15th July, 2014.

2. The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

Sir, I lay a copy each of the Bills on the Table. ...(Interruptions)...

PROF. SAIF-UD-DIN SOZ: India has wanted a dignified life for Palestinians, as a sovereign State. ...(Interruptions)... Now, bombing on unarmed Palestinians is something that should be opposed but this Government remains a silent spectator. ...(Interruptions)... It is a breach of the set policy of India. ...(Interruptions)...
